

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5349**  
ANSWERED ON 25<sup>TH</sup> JULY, 2019

**PRESCRIBED STANDARDS FOR HELMET MANUFACTURING**

5349. SHRI L.S. TEJASVI SURYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government recognises the helmets manufactured as per DOT, Snell and ECE standards (usually the imported helmets) as legitimate and safe along with the helmets bearing the ISI mark and if so, the details thereof;
- (b) whether the Government recognises helmets with the DOT, Snell and ECE standards safer as compared to ISI marked helmets and if so, the details thereof; and
- (c) whether the Government proposes to standardise imported helmets so as to meet the Indian laws and if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)

(a) to (c) India has a Helmets Standard IS: 4151 which is recognised in the country and as per Section 129 of the Motor Vehicle Act, 1988, every person driving or riding (otherwise than in a side car, on a motor vehicle of any class or description) shall, while in a public place, wear protective headgear conforming to the standards of Bureau of Indian Standards.

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